

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 3972
TO BE ANSWERED ON 04/04/2025

WORKING OF MGNREGS

3972 DR. V. SIVADASAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of work days under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) as on 28th February 2025, State-wise, year-wise data for the last five years;
- (b) the amount disbursed as wages to the MGNREGS workers, State-wise, year-wise data for the last five years; and
- (c) the dues to be paid as wages to MGNREGS workers, State-wise, year-wise data for the last five years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme. It provides livelihood security, i.e. fall back options for livelihood for the rural households, when no better employment opportunity is available.

State/UT-wise and year-wise details of persondays generated under Mahatma Gandhi NREGS from the financial year 2019-20 to 2024-25 (as on 31.03.2025) are given at **Annexure-I**.

(b)& (c): State/Union Territory (UT)-wise details of fund released for the wage component under Mahatma Gandhi NREGS from the financial year 2019-20 to 2024-25 (as on 30.03.2025) are given at **Annexure-II**.

In the beginning of every financial year, due and admissible pending liabilities, if any, of the previous financial year are reimbursed by the Government of India to concerned States/UTs. Accordingly, due and admissible pending liability up to FY 2023-24 has already been released to the States/UTs.

Fund release to the States/Union Territories is a continuous process and Central Government is committed for making funds available to States/UTs for the implementation of the Scheme as per demand for work on the ground.

Annexure-I

Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 3972 dated 04.04.2025.

State/UT-wise and year-wise details of persondays generated under Mahatma Gandhi NREGS from the financial year 2019-20 to 2024-25 (as on 31.03.2025)							
SI. No.	State/UTS	Total Persondays generated (in lakh)					
		2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	ANDHRA PRADESH	2002.25	2586.56	2414.87	2395.43	2554.97	2413.57
2	ARUNACHAL PRADESH	85.97	127.97	158.69	151.17	160.98	203.53
3	ASSAM	623.06	911.53	915.85	788.01	874.99	707.59
4	BIHAR	1406.81	2261.26	1802.75	2364.55	2205.25	2449.87
5	CHHATTISGARH	1361.75	1840.90	1692.27	1325.09	1276.63	1302.28
6	GOA	0.34	1.10	0.95	0.94	0.43	0.75
7	GUJARAT	353.69	482.29	568.01	466.41	492.76	428.12
8	HARYANA	91.19	179.62	146.39	96.51	123.18	115.87
9	HIMACHAL PRADESH	259.19	336.19	370.94	307.89	344.31	391.14
10	JAMMU AND KASHMIR	313.41	407.01	406.18	308.77	374.76	397.64
11	JHARKHAND	641.95	1176.08	1132.20	914.90	1097.17	999.59
12	KARNATAKA	1118.63	1480.27	1632.10	1258.25	1385.01	1297.22
13	KERALA	802.30	1023.00	1059.66	965.78	994.59	903.16
14	LADAKH	19.03	21.30	19.27	19.56	20.24	22.17
15	MADHYA PRADESH	1929.15	3418.06	2998.52	2259.82	1995.98	1872.70
16	MAHARASHTRA	629.58	679.35	825.30	787.99	1160.16	1611.20
17	MANIPUR	234.07	330.52	303.31	74.62	150.11	240.93
18	MEGHALAYA	370.22	383.70	393.63	289.22	325.48	310.82
19	MIZORAM	192.08	198.65	200.77	202.33	204.07	196.75
20	NAGALAND	138.48	180.12	192.58	196.83	178.73	92.76
21	ODISHA	1113.89	2080.75	1977.63	1852.73	1828.43	1173.86
22	PUNJAB	235.25	376.75	331.43	321.18	350.81	309.10
23	RAJASTHAN	3286.42	4605.35	4242.67	3571.46	3751.61	3108.64
24	SIKKIM	29.47	37.34	34.34	32.47	34.33	33.00
25	TAMIL NADU	2485.10	3339.46	3457.26	3346.55	4087.02	3051.74
26	TELANGANA	1071.14	1579.53	1457.93	1218.67	1208.58	1187.46
27	TRIPURA	344.02	437.22	426.18	334.55	370.49	352.70
28	UTTAR PRADESH	2443.28	3930.67	3255.82	3115.16	3452.85	3337.91
29	UTTARAKHAND	206.10	303.60	243.18	206.46	196.92	188.38
30	WEST BENGAL	2722.81	4140.17	3642.27	378.75	1.65	0.00
31	ANDAMAN AND NICOBAR	2.21	2.61	1.14	1.29	1.24	0.87
32	DN HAVELI AND DD	0.00	0.00	0.00	0.00	0.41	2.94
33	LAKSHADWEEP	0.04	0.02	0.01	0.05	0.04	0.00
34	PUDUCHERRY	7.65	10.57	6.15	8.30	21.89	10.77
	Total	26520.54	38869.49	36310.21	29561.65	31226.02	28715.01

As per NREGASoft

Annexure referred to in reply to part (b) of Rajya Sabha Unstarred Question No. 3972 dated 04.04.2025.

State/Union Territory (UT)-wise details of fund released for the wage component under Mahatma Gandhi NREGS from the financial year 2019-20 to 2024-25 (as on 30.03.2025).							
(Rs. in Crore)							
Sl. No.	States/UTs	Fund released for the wage component					
		2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	4510.63	6273.13	5270.54	5118.93	5629.31	6040.4
2	Arunachal Pradesh	84.81	224.89	326.09	352.14	283.19	402.13
3	Assam	1222.02	2154.95	2126.41	1831.4	1943.17	1558.85
4	Bihar	2305.56	4756.87	3539.93	5024.83	4284.17	4811.34
5	Chhattisgarh	2033.52	3362.94	2849.06	2381.67	2088.35	2569.71
6	Goa	0.85	2.34	0.24	3.75	0.88	2.36
7	Gujarat	565.32	1066.02	1159.92	1011.03	1000.81	1104.23
8	Haryana	242.58	600.89	461.95	306.35	357.77	398.8
9	Himachal Pradesh	423.71	736.75	743.4	656.13	597.66	798.98
10	Jammu & Kashmir	691.02	810.49	867.93	704.37	725.61	909.81
11	Jharkhand	945.79	2399.42	2238.73	2196.3	2249.64	2425.71
12	Karnataka	2690.96	4251.44	4680.81	3793.51	3794.71	4198.23
13	Kerala	3173.83	3356.22	3030.03	2935.75	2953.63	2450.68
14	Madhya Pradesh	3495.46	6419.71	5569.66	4541.45	3640.64	4286.63
15	Maharashtra	1098.01	1351.62	1670.9	1744.29	1947.47	3190.58
16	Manipur	252.08	596.26	553.65	757	0	542.9
17	Meghalaya	602.69	974.97	897.76	670.25	577.41	764.13
18	Mizoram	469.54	501.75	464.11	420.13	447.58	584.97
19	Nagaland	414.5	263.61	311.26	573.06	422.93	137.83
20	Odisha	1604.74	4219.2	4321.9	3743.86	3930.67	2667.14
21	Punjab	603.02	1021.25	913.08	883.11	928.24	947.09
22	Rajasthan	5158.53	8097.76	7793.29	6757.26	6490.07	6313.93
23	Sikkim	56.56	80.75	74.38	70.46	75.7	74.59
24	Tamil Nadu	4503.88	6958.79	7358.88	7469.9	10191.6	5995.6
25	Telangana	1693.05	2634.34	2680.23	2027.44	1785.29	2799.1
26	Tripura	579.41	904.4	822.16	672.17	724.3	725.9
27	Uttar Pradesh	4337.6	7817.58	6644.45	6551.57	7176.97	6585.39
28	Uttarakhand	306.85	713.17	503.45	433.61	384.98	432.87
29	West Bengal	6215.73	9397.68	5645.91	*	*	*
30	Andaman & Nicobar	3.09	5.81	5.62	8	0	3.11
31	Lakshadweep	0.9	0.5	0.1	0	0	31.5
32	Puducherry	13.55	24.44	14.11	20.65	50.39	38.8
33	Ladakh	0	22.49	42.48	42.3	44.66	62.96
34	Dadra & Nagar Haveli & Daman & Diu	0	0	0	1	0	8.66
	Total	50,299.79	82,002.43	73,582.42	63,703.67	64,727.84	63,864.91

*As per provisions under Section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to non-compliance of directives of Central Government, funds to the State of West Bengal have been stopped since 09th March, 2022.
